GOVERNMENT OF INDIA MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1148 TO BE ANSWERED ON 22.07.2022

ASSISTANCE TO PREGNANT WOMEN

1148. SHRI KISHAN KAPOOR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of schemes under which nutritional assistance is provided to the pregnant women and the newborn in the aspirational districts of the country; and
- (b) the status regarding the above assistance in the aspirational district of Chamba, Himachal Pradesh?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) Under Supplementary Nutrition Programme of the Anganwadi Services Scheme, nutritional assistance is provided to the pregnant women and the newborn in all districts of the country including Aspirational Districts. As per the National Food Security Act, 2013 enacted by the Government, every pregnant woman and lactating mother is entitled to receive meals during pregnancy and six months after the child birth through the local Anganwadi so as to meet the nutritional standards specified in Schedule II of the Act. Further, it is provided in the Act that for children below the age of six months, exclusive breast feeding shall be promoted.

Accordingly, for children below 6 months of age, exclusive breastfeeding is promoted and under the Anganwadi Services of the Umbrella ICDS Scheme, Supplementary Nutrition is provided to pregnant women and lactating mothers in the form of Take Home Ration (not raw ration) at the Anganwadi Centers in accordance with the nutritional norms provided under Schedule II of the Act. The scheme is universal in nature and is implemented throughout the country including the aspirational district of Chamba, Himachal Pradesh.
